

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 19<sup>th</sup> FEBRUARY, 2018**

No 48 A: In terms of Resolution Nos. 2019 dated 27th April, 2006 & 10189-10190 dated 26.09.2017 of the Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi, regarding conferment of benefits to the Officers of the District Judge under District Judge Selection Grade Scale, the following Officers of the District Judge Cadre, whose names mentioned in column No. 2 of the table, are granted Selection Grade Scale of pay of Rs. 57,700-1230-58,930-1380-67,210-1540-70,290/- ( resolution no. 3163/Finance dated 25.09.2017 of the Planning-cum-Finance Dept, Govt. of Jharkhand, Ranchi) with effect from the date mentioned against their respective names in Column No. 3 against the chain of vacancies mentioned in Column No. 4 of the table given below :-

Sl. No.	Name of the Officer with Designation and present place of posting	Date of grant of S.G. Scale	Chain of vacancy in the Selection Grade Scale
1	2	3	4
1.	Sri Prem Prakash Pandey, retired as P.J., Family Court, Chatra	01.06.2011	Post vacant w.e.f. 01.09.2009 on superannuation of Sri Anil Kumar Arya
2.	Sri Nitya Nand Singh, retired as PDJ, Chaibasa	01.08.2013	Post vacant w.e.f. 31.07.2011. on superannuation of Sri Harikesh Chand,
3.	Sri Revti Raman Tripathi, retired as PDJ, Dumka	01.08.2013	Post vacant w. e. f 01.08.2011 on superannuation of Sri P.C. Agarwal
4.	Sri Sajjan Kumar Dubey, retired as PDJ, Deoghar	01.08.2013	Post vacant w. e. f. 07.11.2011 on promotion of Md. Mushtaque Ahmad in Super Time Scale on 06.11.2011
5.	Sri Dinesh Kumar Singh, retired as PDJ, Lohardaga	01.09.2016	Post vacant w. e. f. 01.01.2012- On superannuation of Anand Kumar Gupta on 31.12.2011
6.	Sri Kaushal Kishore Jha No.1, retired as PDJ, Simdega	02.09.2016	Post vacant w. e. f. 01.02.2012- On superannuation of Sri Ashraf Hussain Ansari on 31.01.2012
7.	Sri Jai Prakash Narayan Pandey, Registrar(Vigilance), Ranchi	01.09.2016	Post vacant w. e. f. 01.04.2012- On promotion of Sri Gautam Kumar choudhary in Super Time Scale on 01.04.2012
8.	Sri Brajendra Nath Pandey, PDJ, Dumka	09.09.2016	Post vacant w. e. f. 31.05.2012- On superannuation of Sri M.P.Sinha on 30.05.2012 [U/R 74(b) (ii)]
9.	Sri Ghanshyam Kumar Mallik retired Chairman, Appellate Tribunal, RRDA, Ranchi	16.09.2016	Post vacant w. e. f. 01.06.2012- On superannuation of Sri Uday Narayan Mishra on 31.05.2012
10.	Sri Pravas Kumar Singh, Principal Secretary-cum-Legal Remembrancer, Law (J) Department, Ranchi	02.09.2016	Post vacant w. e. f. 01.09.2012- On superannuation of Sri Bhola Prasad on 31.08.2012
11.	Sri Vijay Kumar No. 1, P.D.J, Daltonganj	18.11.2016	Post vacant w. e. f. 01.11.2012- On superannuation of Sri R.R.P. Deo on 31.10.2012
12.	Sri Uma Shanker Prasad Singh, retired P.D.J., Godda	21.11.2016	Post vacnt w. e. f. 01.11.2012- On superannuation of Sri Lakshmi Kant Sharma on 31.10.2012
13.	Sri Abni Ranjan Kumar Sinha, retired as P.D.J., Gumla	30.08.2016	Post vacant w. e. f. 01.12.2012- On superannuation of Sri Mrityunjay Mahato on 30.11.2012
14.	Sri Ranjeet Kumar Choudhary, P.D.J., Dhanbad	01.09.2016	Post vacant w. e. f. 01.08.2013- On superannuation of A. P. Varma on 31.07.2013
15.	Sri Anil Kumar Singh No. 1, Retired P.D.J., Sahebganj	25.11.2016	In the chain of Sri Sheo Narayan Singh, since promoted to Super time Scale w.e.f. 01.06.2012

16.	Smt. Seema Sinha, retired P.D.J., Ramgarh	01.09.2016	In the chain of Sri Pradeep Kumar Srivastava, since promoted to Super time Scale w.e.f. 01.08.2012
17.	Sri Vijay Kumar Sharma, retired as P.D.J, Simdega	07.09.2016	against newly –apportioned post
18.	Sri Mithilesh Prasad, P.D.J. Deoghar	07.09.2016	against newly –apportioned post
19.	Sri Bipin Bihari, Chairman, Appellate Tribunal, R.R.D.A. Ranchi	10.09.2016	against newly –apportioned post
20.	Sri Arun Kumar Rai, Member Secretary, JHALSA, Ranchi	04.05.2017	against newly –apportioned post
21.	Sri Manoj Prasad, P.D.J, Jamshedpur	04.05.2017	against newly –apportioned post
22.	Sri Md. Shakir, P.D.J, Goddda	15.06.2017	against newly –apportioned post
23.	Sri Bal Mukund Roy, retired as P.D.J, Garhwa	19.10.2017	against newly –apportioned post
24.	Sri Akhil Kumar, P.J. Family Court, Hazaribagh	04.05.2017	against newly –apportioned post
25.	Sri Gopal Kumar Roy, P.D.J, Sahebganj	19.10.2017	against newly –apportioned post
26.	Sri Ram Sharma, P.J. Family Court, Dhanbad	26.05.2017	against newly –apportioned post
27.	Sri Lalit Prakash Choubey, P.O.Labour Court, Jamshedpur	20.10.2017	In the chain of Sri R.K. Jumrani, since promoted to Super time Scale on 04.04.2013
28.	Sri Vidhan Chandra Choudhary, P.D.J., Ramgarh	17.10.2017	In the chain of Sri Ambuj Nath, since promoted to Super time w.e.f 04.04.2013
29.	Sri Satya Prakash Sinha, P.J. Family Court, Jamshedpur	03.05.2017	In the chain of Sri R.K. Vaish, since promoted to Super time Scale w.e.f 04.04.2013
30.	Sri Jitendra Prasad Singh, P.J. Family Court, Saraikela [under orders of transfer as Registrar(Admn) JHC, Ranchi	20.10.2017	In the chain of Sri K.K. Srivastava, since promoted to Super time Scale w.e.f 04.04.2013
31.	Mrs. Rita Mishra, P.D.J., Chatra	30.10.2017	In the chain of Sri S.K. Singh, promoted in Super time Scale w.e.f 01.07.2013
32.	Sri Nikesh Kumar Sinha, P.J. Family Court, Deoghar	03.05.2017	In the chain of Sri Navneet Kumar, promoted in Super time scale w.e.f 19.09.2013
33.	Sri Shiv Sharan Dubey, P.D.J., Saraikella	18.10.2017	In the chain of Sri Bireshwar Jha "Praveer" on his superannuation on 30.09.2013
34.	Sri Om Prakash Singh, P.J. Family Court, Chaibasa	16.10.2017	In the chain of Sri Satish Chandra Singh on his superannuation on 30.09.2013
35.	Sri Suresh Chandra Jaiswal, P.J.Family Court, Giridih	20.10.2017	In the chain of Sri Shiv Kumar Yadav on his superannuation on 31.01.2014
36.	Sri Pradeep Kumar Chourasia, P.D.J., Jamtara	19.10.2017	In the chain of Sri Krishna Murari Gupta on his superannuation on 31.01.2014
37.	Sri Abhay Kumar Sinha, P.D.J, Khunti	19.10.2017	In the chain of Sri Pankaj Kumar No. 1 on his superannuation on 31.01.2014
38.	Sri Yogeshwar Mani, P.J., Family Court, Bokaro	18.10.2017	In the chain of Sri Brajendra Kumar Sinha on his superannuation on 12.06.2014

By order of the Court,

**Sd/- Ambuj Nath**

Registrar General

MemoNo. 879 Appt Ranchi dated the 19<sup>th</sup> February, 2018  
XIX(2)/1/2006

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General, (A&E), Jharkhand, Ranchi/ O/o the Registrar General / the Registrar (Administration) / the Registrar (Vigilance), High Court of Jharkhand, Ranchi and all the concerned beneficiary for information (and necessary action).

  
19.2.18  
Registrar General